GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO. 5360

ANSWERED ON 05.04.2022

DEVOLUTION OF POWERS TO PANCHAYATI RAJ

5360. SHRI NABA KUMAR SARANIA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of steps/measures taken for the devolution of 29 powers to the Panchayati Raj under 73rd amendment;
- (b) the number of ST members as Sarpanches, Secretaries, Mukhiyas along with the name lists, Statewise with Male and Female segregated numbers; and
- (c) the details of activities planned and action plans that have been designed for e-gram Swaraj?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) As the performance of the Panchayats depends on the extent of powers and resources devolved to them, Ministry of Panchayati Raj (MoPR) has intensively engaged States for devolution of powers to the Panchayats. The status of State-wise devolution of 29 Subjects to the Panchayats is furnished in the **Annexure**.
- (b) Data in this regard, are not maintained centrally.
- (c) To strengthen functioning of Panchayati Raj Institutions across the country, MoPR has launched eGramSwaraj (https://egramswaraj.gov.in), a user friendly web-based portal, which aims to bring in better transparency in the decentralised planning, progress reporting, financial management, work-based accounting and details of assets created.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 5360 answered on 05.04.2022 regarding 'Devolution of Powers to Panchayati Raj'.

Status of State-wise devolution of 29 Subjects to the Panchayats

S. No.	States	No. of subjects devolved
1	Andhra Pradesh	25
2	Assam	21
3	Bihar	26
4	Chhattisgarh	20
5	Gujarat	21
6	Haryana	29
7	Himachal Pradesh	29
8	Jharkhand	18
9	Karnataka	29
10	Kerala	29
11	Madhya Pradesh	14
12	Maharashtra	29
13	Manipur	5
14	Odisha	21
15	Punjab	9
16	Rajasthan	25
17	Sikkim	29
18	Tamil Nadu	28
19	Telangana	14
20	Tripura	12
21	Uttar Pradesh	26
22	Uttrakhand	11
23	West Bengal	28

^(*)State Government of Goa has informed that it has not devolved any subject to Panchayats.